

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

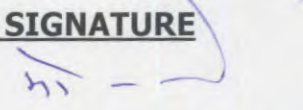
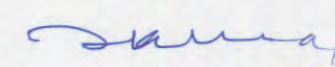
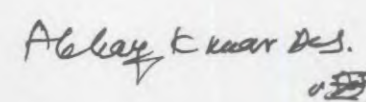
C. P. NO. 64(ND)11
CA. NO.

PRESENT: SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017**

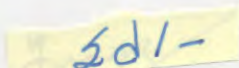
NAME OF THE COMPANY: Sh. Satish Kumar Goyal V/s. M/s. Ganpati Rolling Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

| <u>S.NO.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|--------------|--------------------|-----------------------|---|
| 1. | M.L.SHARMA | Advocate | Petitioner |  |
| 2. | Satish Goyal | | Petitioner |  |
| 3. | ABHAY K. DAS | Adv. | Resp. No. 1 to 6 |  |

ORDERS

Learned Counsel for the parties are present. On the request of the Ld. Counsel, the matter is adjourned today and shall now come up on 10.4.2017 for final arguments.


(M.K. Hanajura)
Member (Judicial)